

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.35/59/HDB/2016
NAME OF THE COMPANY	Relisys Medical Devices Limited
NAME OF THE PETITIONER(S)	Dr. Raju Reddy
NAME OF THE RESPONDENT(S)	
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	nagaraj@smr +9963033314	Atlogad.Pan Anil
C. Shilpa representing on behalf of Y. SURYANARAYANA	counsel for petitioner	suryacorporatelawyer@gmail.com 9849866556	Sy.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Shri A. Nagaraj Kumar, Learned Counsel, and Ms. C. Shilpa, Learned Counsel for
Shri Y. Suryanarayana, Learned Counsel for the Petitioner were present.

CP dismissed by separate orders.

Member (T)

Member (J)

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